

ITEM NO.33

COURT NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s). 138/2021

RAM RAMASWAMY &amp; ORS.

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

WITH

W.P.(CrI.) No. 395/2022 (PIL-W)  
(FOR ADMISSION)  
IA NO. 189150/2022- INTERVENTION

Date : 05-12-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Ms. Nitya Ramakrishnan, Sr. Adv.  
Mr. Prasanna S., AOR  
Mr. Ashawath Sitaraman, Adv.  
Ms. Swati Arya, Adv.  
Mr. Yuvraj Singh Rathore, Adv.

Mr. Siddharth Agarwal, Sr. Adv.  
Mr. Rahul Narayan, AOR  
Ms. Vrinda Bhandari, Adv.  
Mr. Gautam Bhatia, Adv.  
Mr. Abhinav Sekhri, Adv.  
Mr. Apar Gupta, Adv.  
Mr. Tanmay Singh, Adv.  
Mr. Krishnesh Bapat, Adv.  
Ms. Natasha Maheshwari, Adv.  
Mr. Madhav Agarwal, Adv.  
Mr. Vishwajeet Singh Bhati, Adv.  
Ms. Gayatri, Adv.  
Ms. Ramja, Adv.

For Respondent(s) Mr. Suryaprakash.V. Raju, ASG  
Mr. Sairica Raju, Adv.  
Ms. Kanu Agrawal, Adv.  
Mr. Ankur Talwar, Adv.  
Mr. Balaji Srinivasan, Adv.  
Mr. Arvind Kumar Sharma, AOR

Mr. M.K. Maroria, AOR

Ms. Bani Dikshit, Adv.  
Mr. Uddhav Khanna, Adv.  
Mr. Krishan Kumar, Adv.  
Mr. Ravi Bhushan, AOR

UPON hearing the counsel the Court made the following  
O R D E R

IA NO. 189150/2022- INTERVENTION

The applicant really seeks to intervene in the present proceedings in order to assist the petitioner.

The intervenor is permitted to assist the Court to the extent the Court consider necessary.

The application stands disposed of.

W.P.(Crl.) No. 395/2022

Mr. A.K. Sharma, learned counsel accepts notice.

Learned ASG seeks to appear in this matter for respondent(s) and requests for eight weeks' time to file counter affidavit. Time prayed for is granted.

Rejoinder affidavit be filed within four weeks thereafter.

List after twelve weeks.

In view of the expanded scope beyond WP(Crl.) No. 138/2021, this matter is detagged.

WP(CRL.) No. 138/2021

Rule.

List on regular Board in the week  
commencing 07.02.2023.

[CHARANJEET KAUR]  
ASTT. REGISTRAR-cum-PS

[POONAM VAID]  
COURT MASTER (NSH)